

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/165/2016  
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others  
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 8 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. Gowki V.

PETITIONER

2. CIBI V ISHUV  
M. Ashkan Shiv

Respondent

**ORDER**

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 27.09.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk